

National Company Law Tribunal

Allahabad Bench

CP NO. 105/ALD/2018

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 28.02.2018

NAME OF THE COMPANY: Lotus Medical devices India Pvt Ltd vs. Roc
SECTION OF THE COMPANIES ACT/I & B CODE: U/S 252(3)

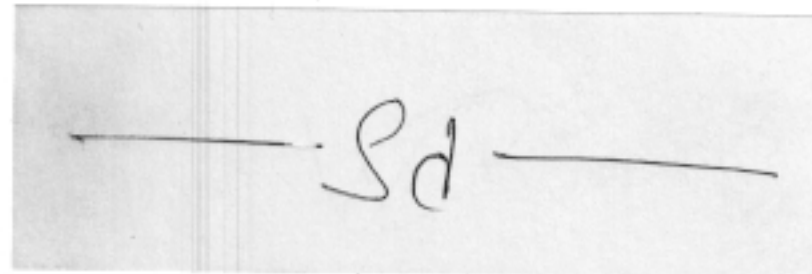
| <u>Sl. NO.</u> | <u>Name</u> | <u>Designation</u> | <u>Representation</u> | <u>Signature</u> |
|----------------|-------------------|--------------------|-----------------------|------------------|
| 1. | Ankit Kr. Singh | PCS | Petitioner | Ankit |
| 2. | Shivendra Bahadur | CGSC | ROC | Shivendra |

CP NO.105/ALD/2018

Sh. Ankit Kumar Singh, PCS proxy for Sh. Naresh Kumar, Advocate for the petitioner. Sh. Shivendra Bahadur, CGSC for the ROC is present.

Heard. Admitted. Ld. Counsel representing the ROC is present. A copy of the petition may be served to the ROC for filing detail para-wise reply within 15 days from today with a copy in advance to the petitioner, after that, rejoinder, if any, may be filed within 15 days.

List the matter on 5th April 2018.



Dated:28.02.2018

**V.P. SINGH,
MEMBER (JUDICIAL)**

Typed by:
Kavya Prakash Srivastava
(Stenographer)